

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **22.10.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1250/2025 (For Condone Delay) & IA No. 1251/2025 Delay in refiling in Comp App (AT) (CH) (Ins) No. 438/2025 For Stay IA No. 1249/2025	Joysula Ramu Ex-Director of Bheema Cements Ltd Vs Resolution Applicant of Bheema Cements Ltd Consortium of Fortuna Engi Teck and Structural (India) Pvt Ltd & 5 Ors.	Mr. Ramesh Kumar Chopra	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in